

(b) and (c). Do not arise.

(d) About 61,000 hectare of railway land is lying vacant and about 2,000 hectare is under encroachment at present. The railway land lying vacant or encroached upon at present is required for Railways' future developmental works.

[*Translation*]

#### **Railway Projects In Bihar**

1110. SHRI SIMON MARANDI: Will the Minister of RAILWAYS be pleased to state:

(a) the action taken by the Government during the last three years for the expansion of railway lines, improvement and development of various railway stations and platforms on Railway Divisions covering Santhal Pargana, Chhota Nagpur and Bhagalpur commissionerates in Bihar and the progress made in the construction and expansion of railway workshops in Sahiganj; and

(b) the details of the expenditure incurred on these works so far and yearly income earned from this area?

#### **THE MINISTER OF STATE IN THE**

(i)	Clerks in scale Rs. 950-1500	25%
(ii)	Senior Clerks in scale Rs. 1200-2040	25%
(iii)	Junior Accounts Assistants in scale Rs. 1200-2040	20%
(iv)	Accounts Clerks in scale Rs. 950-1500	20%

(b) Commercial Clerks and Enquiry-cum-Reservation Clerks are exempted.

(c) Exemption in respect of Commercial Clerks/Enquiry-cum-Reservation Clerks has been made in view of their direct relation with operational/transport needs of passengers/goods, being public dealing categories. These orders are operative for the vacancies occurring during the next two years reckoned from December, 1991.

MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

#### **Recruitment of Subordinate Staff**

1111. SHRI JANARDAN MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have decided not to make direct recruitment to one-forth posts in subordinate categories during the next two years;

(b) if so, whether the commercial clerks of special category have been exempted from this ban; and

(c) if so, the reasons therefor and the time for which they are exempted?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) It has been decided not to fill up vacancies falling to the direct recruitment quota, to the extent indicated against each, in the following categories; for a period of 2 years:

[*English*]

#### **Health Centres in Gujarat**

1112. DR. K.D. JESWANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Primary Health Centres, Health and Family Welfare Training Centres, Community Health Centres and